THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR):

(a) Yes.

(b) Government of India has already launched National Programme for Control of Blindness since 1976. The services under the programme are being developed from peripheral to the apex level to provide comprehensive eye care service which also includes the steps to minimise blindness due to these reasons.

**व्यक्ति को स्वस्थ रखने के लिए आवश्यक सन्तुलित आहार**

**760. श्री मूल चन्द डागा : क्या स्वास्थ्य और परिवार कल्याण** मंत्री यह बताने की कृपा करेंगे कि :

(क) एक संतुलित आहार में क्या-क्या खाद्य सामग्री तथा उन की कितनी-कितनी मात्रा होनी चाहिए; और

(ख) देश में ऐसे लोगों की संख्या क्या है, जिन्हें 2100 कैलोरी का आहार नहीं मिलता और इस के फलस्वरूप वे किन-किन रोगों के शिकार हो जाते हैं और इस सम्बन्ध में स्वास्थ्य विभाग द्वारा क्या उपचारात्मक उपाए किए गए हैं; और ऐसे उपायों पर प्रतिवर्ष कितना व्यय किया जाता है ?

**स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री नीहार रंजन लास्कर) :** (क) भारतीय आयुर्विज्ञान अनुसन्धान परिषद् के अनुसार बैठकर कार्य करने वाले एक औसत भारतीय व्यस्क जिस का वजन 55 किलो-ग्राम हो, के लिए संतुलित आहार इस प्रकार है :—.

| खाद्य पदार्थ | (ग्राम) |
|---|---|
| खाद्यान्न . . | 460 |
| दालें . . | 40 |
| पत्तेदार हरी सब्जियां . | 40 |
| अन्य सब्जियां . . | 60 |
| कन्द और मूल . . | 50 |
| दूध . . . | 150 |
| वसा और तेल . . | 40 |
| चीनी और गुड़ . . | 30 |

(ग) ऐसे कितने लोग हैं जिन्हें हर रोज 2100 कैलोरी का आहार नहीं मिलता, इस बारे में सही सूचना उपलब्ध नहीं है। कुछ वर्गों में आम तौर पर जो पौषिणिक कमियां पाई जाती हैं वे हैं—प्रोटीन-ऊर्जा-कुपोषण, बच्चों में विटामिन "ए" की कमी तथा बच्चों एवं महिलाओं में अरक्तता। कुपोषण की रोक-थाम करने के लिए कई पोषण कार्यक्रम चलाए गए हैं। इन में से कुछ कार्यक्रमों के नाम तथा उन पर 1981-82 में जितना खर्च होने की आशा है, वह इस प्रकार है:—स्वास्थ्य और परिवार कल्याण मंत्रालय राज्यों-केन्द्रों शासित क्षेत्रों में निम्नलिखित पोषण कार्यक्रम चला रहा है:—

| क्रम सं० पोषण कार्यक्रम का नाम | 1981-82 में होने वाला अनुमानित खर्च |
|---|---|
| 1 | 2 |
| | लाख रुपये |
| 1. विटामिन "ए" की कमी से बच्चों में दृष्टिहीनता की रोकथाम . . | 60.40 |

| 1 | 2 |
|---|---|
| 2. माताओं और बच्चों में पौष्टिक आहार की कमी के कारण होने वाली अरक्तता की रोकथाम . | 155.36 |

**Projects Functioning for the Child Development Programmes**

761. SHRI R.P. YADAV : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the number of projects functioning for the child-development programmes in the country and the number of beneficiaries in urban, rural and tribal areas;

(b) whether it is a fact that the impact of these projects is [sparse and neglibible; and

(c) if so, the efforts proposed to be made to make the programme more vigorous and intensive?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Of the 200 Integrated Child Development Services (ICDS) Projects sanctioned upto 1980-81, 105 are in backward rural areas, 67 in tribal areas and 28 in urban slum localities. The programme is being expanded by 100 additional projects during 1981-82. Of these 60 will be in backward rural areas, 30 in tribal areas and 10 in urban slum localities. Number of beneficiaries in 160 projects reporting are as under :—

Children in the age group 0-6 years;

| U | R | T |
|---|---|---|
| 1,79,530 | 3,55.079 | 1,74,388 |

Expectant and nursing mothers:

| | | |
|---|---|---|
| 37,519 | 91,526 | 33,508 |

(b) No, Sir. Studies carried out by the All India Institute of Medical Sciences through Medical Colleges have revealed that there has been substantial improvement in the Health and nutrition status of children and mothers in the project areas.

(c) It is proposed to expand the Integrated Child Development Services Programme in order to cover more backward rural, tribal and urban slum areas.

**Enquiries in Cases of Serious Road Accidents**

762. SHRI JAGDISH TYTLER: Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) Whether Government has asked the State Governments to institute enquiries in cases of serious road accidents by an outside agency actively assisted by expaerts;

(b) Whether the Government have recommended to the State for the establishment of a post of Commissioner for Road Safety ; and

(c) if so, the reaction of the States in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) to (c). During the recent meeting of the Transport Development Council, a suggestion was made to the State Governments/Union Territory Administrations, that in all cases of serious accidents State Governments may consider instituting proper and detailed en-